

Coal Mines Wage Board recommendations, payment of dues and reopening of the closed mines in 1972 and upto 15 February, 1973. There was one hunger strike and one relay Dharna before the office of the Regional Labour Commissioner (Central), Asansol.

**SHRI KALYAN ROY:** Sir, now that all the non-coking mines have been taken over by the Government of India and have come under the Coal Mines authorities, yet it is found that a large number of mine-owners did not pay the monthly wages for September, October, November and December, as also the bonus. Have the Labour Ministry which is looking after the payment and other aspects of coal-mine owners, taken up with the Coal Mines authorities, in order to make them pay the arrears of salary and bonus and, if so, what is the result?

**SHRI S. MOHAN KUMARA-MANGLAM:** The hon. Member should be aware because he was present at the meeting when this matter was discussed. The unions also had been asked to give the details to the coal mines authorities as to what were the arrears due and the coal mines authorities would do their best to take the necessary action. Obviously, it is difficult to collect all this information. If the unions cooperate with the Custodians in making their assessments of what is due, then the necessary steps can be taken.

**SHRI KALYAN ROY:** I am putting the second question. I expected the answer from Mr. Raghunatha Reddy.

**MR. CHAIRMAN:** You cannot prescribe who is to answer. Kindly put your question.

**SHRI KRISHAN KANT:** The Labour Minister and the Steel Minister are very cooperative in the House. The other day also, a question was put to the Labour Minister and the Steel Minister answered it. The other Ministers can also follow this.

**SHRI KALYAN ROY:** The Labour Minister has stated that the hunger strike took place against the illegal closure of a large number of coal mines. May I know, since the Coal Mines Authority took over in January 31, 1973, i.e. 2½ months ago, if a single closed mine has been opened and if so, which is that coal mine?

**SHRI S. MOHAN KUMARA-MANGLAM:** Again the hon. Member is more acquainted with the facts and what happened after the takeover than I am. I will have to bring back to his memory—I do not know if his memory has become a little feeble—that when he discussed this with me, the other union leaders and the Custodian General of the Coal Authority in Asansol in February, it was decided that a small committee should be set up to go into this question of the reopening of the closed mines. I believe that out of 5 mines which were closed recently, a decision was taken to open 2 mines. So far as the 3 mines were concerned, I believe that it was found that there was not enough coal to be mined. It was not there. Well, it is open to the hon. Member to find it out from the Coal Mines Authority. He is in contact with them. Would it not be better if he got the information from the horse's mouth?

**SHRI BHUPESH GUPTA:** He says he should get it from the horse's mouth. I understand that Mr. Mohan Kumaramangalam is not a horse.

क्रेमलिन में सोवियत राज्य की स्थापना  
की 50वीं जयन्ती के समारोह में भारतीय  
प्रतिनिधि मंडल

\* 529. डा० भाई महावीर : †  
श्री के० सी० पंडा :  
श्री नवल किशोर :  
श्री डाह्याभाई व० पटेल :  
श्री बनारसी दास :  
श्री एन० जी० गोरे :

†The question was actually asked on the floor of the House by Dr. USSR and invitation were issued

श्री श्रीम प्रकाश त्यागी :  
 श्री महेन्द्र कुमार मोहता :  
 श्री भगवत दयाल :  
 श्री लोकनाथ मिश्र :  
 डा० के० नागप्पा माल्वा :  
 श्री गनेशी लाल चौधरी :  
 श्री सुन्दर मणि पटेल :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सोवियत संघ की स्थापना की 50वीं जयन्ती के समारोह के अवसर पर भारतीय कम्युनिस्ट पार्टी के अध्यक्ष श्री एम० ए० डांगे को भारत के सरकारी प्रतिनिधि के साथ क्रैमलिन में उपस्थित होने और भाषण देने के लिये आमंत्रित किया गया था :

(ख) यदि हां, तो इस संबंध में सरकार की क्या प्रतिक्रिया है ;

(ग) सरकारी प्रतिनिधि मंडल के नेता तथा कम्युनिस्ट पार्टी के प्रतिनिधि मंडल के नेता द्वारा जो भाषण दिये गये थे क्या उनमें विषय-वस्तु तथा दृष्टिकोण संबंधी अन्तर था ; और

(घ) यदि हां, तो इस संबंध में सरकार की प्रक्रिया क्या है ?

†[INDIAN DELEGATION AT 50TH ANNIVERSARY OF FOUNDING OF THE SOVIET STATE AT KREMLIN

\*529. DR. BHAI MAHAVIR:  
 SHRI K. C. PANDA:  
 SHRI NAWAL KISHORE:  
 SHRI DAHYABHAI V.  
 PATEL:  
 SHRI BANARSI DAS:  
 SHRI N. G. GORAY:  
 SHRI O. P. TYAGI:  
 SHRI M. K. MOHTA:

SHRI BHAGWAT DAYAL:  
 SHRI LOKANATH MISRA:  
 DR. K. NAGAPPA ALVA:  
 SHRI GANESHI LAL  
 CHAUDHARY:  
 SHRI SUNDAR MANI  
 PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Shri S. A. Dange, Chairman of the C.P.I. was invited to attend and speak at the Kremlin on the occasion of the 50th anniversary celebrations of the founding of the Soviet Union, along with India's official representative;

(b) if so, what is the reaction of Government thereto;

(c) whether the speeches made by the leader of the official delegation and the Communist Party delegation were diverse in their content and approach; and

(d) if so, Government's reaction thereto?]

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) Yes, Sir.

(b) The celebrations in Moscow were organised jointly by the Central Committee of the Communist Party of the Soviet Union, the Presidium of the Supreme Soviet of the USSR and the Council of Ministers of the USSR and invitations were issued jointly by them. The Government of India saw no objection to this.

(c) and (d) The speech of the Vice-President was on behalf of the Government of India, whereas the speech of Shri S. A. Dange represented the view-point of the Communist Party of India. It is well known that the views of the Government of India and those of the CPI are not identical on all matters.

Leaders of political parties in India are free to express their views which may be different from the position of Government.

†[विवेश मंत्री (सरदार स्वर्ण सिंह) :  
(क) जी, हा ।

(ख) मास्को मे ये समारोह सोवियत सघ की कम्युनिस्ट पार्टी की केन्द्रीय समिति ने सोवियत समाजवादी गणतन्त्र सघ की सर्वोच्च सोवियत के प्रधान मडल और सोवियत समाजवादी गणतन्त्र सघ की मन्त्रिपरिषद द्वारा सम्मिलित रूप से आयोजित किए गए थे और उन्होने मिलकर ही इसके निमन्त्रण-पत्र भेजे थे । भारत सरकार को इसमे कोई आपत्ति नजर नही आई ।

(ग) और (घ) उप राष्ट्रपति का भाषण भारत सरकार की ओर से था जबकि श्री एस० ए० डागे के भाषण मे भारत की कम्युनिस्ट पार्टी के दृष्टिकोण को प्रस्तुत किया गया था । यह तो सर्वविदित है कि भारत सरकार और भारत की कम्युनिस्ट पार्टी के विचार सभी मामलो मे एक समान नही है ।

भारत मे राजनीतिक पार्टियो के नेता अपने विचार अभिव्यक्त करने के लिये स्वतन्त्र है जो सरकार की नीति मे भिन्न भी हो सकते है ।]

DR BHAIR MAHAVIR Some views were expressed by Mr Dange calling for the realisation of the revolutionary unity of the exploited masses of this country and seeking the help of Soviet Union for the resurgence of the exploited masses of this country. If would like to know if this invocation for Soviet Union's help in the amelioration of the condition of the exploited masses of this country was in keeping with the dignity of the Vice-President of the country who was representing the Government of India

†[ ] Hindi translation.

at that function? This is my first question

SARDAR SWARAN SINGH I Will request the hon Member not to bring in the high office of the Vice-President when he puts forward a question of that nature. What he is trying to say is that the views contained in Mr. Dange's speech are different from the views of the Government. I have admitted that already. But our system is such that the views that are different from the views of the Government are expressed. We want that this tendency should remain inside the country and we would very much appreciate if our political parties, particularly those who are opposed to us, do not air their views which they know are different from ours whenever they go abroad. But if they do, well there is precious little that we can do.

DR BHAIR MAHAVIR The question was not about the difference in the views. The question was, it was revolting to the dignity of the official delegation. Number 2. Is it the Government's

SHRI BHUPESH GUPTA. On a point of order (Interruptions) Point of order

DR BHAIR MAHAVIR I know his sentiments, but let me ask a question.

(Interruptions)

SHRI BHUPESH GUPTA. In very good humour

DR BHAIR MAHAVIR But let me ask a question first

MR CHAIRMAN. All right. Question Hour is over.